## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3707 ANSWERED ON:27.04.2012 RASHTRIYA AROGYA NIDHI Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the documents required to be submitted compulsorily by the patients for seeking financial assistance from Rashtriya Arogya Nidhi;

(b) whether limit of income for providing financial assistance to the patients for treatment under the said scheme varies from State-to-State and if so, the details thereof;

(c) the number of applications seeking financial assistance for treatment received under the said scheme during the last five years;

(d) the number of applications sanctioned out of the total applications received;

(e) whether Government proposes to revise the income limit which is very low and due to which most of the patients do not get the said assistance; and

(f) if so, the details in this regard?

## Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): The applicant has to submit an application in the prescribed proforma duly filled in by the treating Doctor/HOD and countersigned by the Medical Superintendent of the Government Hospital where the patient is receiving the treatment, along with income certificate in original from the BDO/ Tehsildar/Collector/SDM and. attested copy of ration card.

(b): Yes. The limit of income for providing financial assistance varies as per BPL criteria laid down by the Planning Commission. The details are given in the Annexure.

(c) & (d): The Requisite details are given below:

Year Number of applications Number of applications provided received with financial assistance

2007-086432122008-098422592009-106992162010-118542542011-12676207

(e) & (f): The income limit prescribed by the Planning Commission from time to time is followed for the purpose.